GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

STARRED QUESTION NO.145 TO BE ANSWERED ON 10.12.2025

CONSTRUCTION OF ROBS IN PEDDALLI DISTRICT

*145. SHRI VAMSI KRISHNA GADDAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government proposes to sanction and construct Road Over Bridges (ROBs) at LC Gate No. 31 in Odela, LC Gate No. 32 in Kolanur and LC Gate No. 52 in Peddampet in Peddapalli District in view of increasing traffic and safety concerns;
- (b) if so, the details of the approval status, project cost and the timelines for commencement of the said works; and
- (c) if not, the reasons for the delay and whether the Government intends to prioritise these ROB projects considering the public demand and heavy vehicular movement in the region?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 145 BY SHRI VAMSI KRISHNA GADDAM TO BE ANSWERED IN LOK SABHA ON 10.12.2025

(a) to (c): Sanctioning and execution of works of Road Over Bridges/ Road Under Bridges (ROBs/RUBs) is a continuous and ongoing process on Indian Railways. Such works are prioritized and taken up on the basis of its impact on safety and mobility in train operations and impact on road users.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (Oct'25) is as under:

Period	ROBs/ RUBs constructed		
2004-14	4,148 Nos.		
2014-25 (Oct'25)	13,653 Nos.		

The details of ROBs/RUBs works at the mentioned locations are as under:

S.No.	Location	Cost (₹ in crore)	Remarks
1.	LC No. 31 at Km 310/33-35 on Kazipet Junction- Balharshah section		The works for construction of ROBs in lieu of LC No. 31 & 32 have been sanctioned. The finalization of the alignment has been taken up.
2.	LC No. 32 at Km 310/1-3 on Kazipet Junction- Balharshah section		

3.	LC No. 52 at Km	91.72	The	ROB	work	has	been
	270/41-43 on		sanct	ioned.	Land	acqı	uisition
	Kazipet Junction-		process has been taken up.				
	Balharshah						
	section						

Out of 63 sanctioned ROB works in Telangana, 17 Nos. ROB works are delayed on account of the State Govt. The details are as under:

S.No.	Reason	ROBs (in No.)
1.	Land Acquisition	16
2.	Finalization of Alignment	01

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Railways have taken following measures to expedite the progress of ROB/RUB works:

(i) Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.

- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
- (iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants, then Railway may permit them to execute the work on a single entity basis.
